

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

एस.जी.-एल.डी.-अ.-24082026-1808
SG-LD-E-24082026-1808

असाधारण
EXTRAORDINARY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

लद्दाख, 24 अगस्त, 2026
LADAKH, MONDAY, AUGUST, 24, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

PLANNING DEVELOPMENT & MONITORING DEPARTMENT

NOTIFICATION
LADAKH, THE 14th OF AUGUST, 2026

S.O. 245 — In exercise of the powers conferred by sub-rule (i) and (iii) of Rule 8 of the Census Rules, 1990, the Administration of Union Territory of Ladakh hereby republishes the Notification S.O. 4301(E) dated: 3rd August, 2026 issued by the Registrar General and Census Commissioner, India, Ministry of Home Affairs, New Delhi, published in the Gazette of India Extraordinary, appended to this notification for general public information.

By order of the Administration of Union Territory of Ladakh.

Sd/-
(Himanshu Gupta) IAS
Administrative Secretary,
Planning Dev. & Monitoring Department,
UT of Ladakh.

No.:M/328/2021-PD&MD/e-2402/56-66

Dated: 14.08.2026

Copy to:

1. Registrar General and Census Commissioner, Ministry of Home Affairs, GoI.

Copy also to:

1. All Administrative Secretaries, UT of Ladakh.
2. Director General of Police, UT of Ladakh.
3. Director Census Operations, J&K and Ladakh.
4. Deputy Commissioner Leh.
5. Deputy Commissioner Kargil.
6. OSD to Hon'ble Lieutenant Governor, Union Territory of Ladakh for kind information of Hon'ble Lieutenant Governor.
7. Private Secretary to the Chief Secretary, Union Territory of Ladakh for kind information of the Chief Secretary.
8. Private Secretary to the Chairman/Chief Executive Councillor LAHDC, Kargil for information of the HCEC.
9. Incharge website, NIC, UT of Ladakh for uploading the order on website.
10. Superintendent Archives, Archaeology and Museum Leh.
11. Assistant Director Information, Leh/Kargil for necessary action.
12. Concerned file.

(Tsewang Gyalson)
Director, (Planning)
PD&MD, UT Ladakh.

MINISTRY OF HOME AFFAIRS
(Office of the Registrar General, India)

Notification
New Delhi, the 3rd August 2026

S.O. 4301(E).In exercise of the powers conferred by section 3 of the Census Act, 1948 (37 of 1948) read with rule 6A and 6D of the Census Rules, 1990, the Central Government hereby declares that-

- (i) The conduct of Census of the population shall be undertaken in the Union territory of Ladakh and the snow bound non-synchronous areas of the Union territory of Jammu and Kashmir and the snow-bound non-synchronous areas of the States of Himachal Pradesh and Uttarakhand, from 1st September, 2026 to 30th September, 2026 with a revisional round from 1st October, 2026 to 5th October, 2026;
- (ii) For the conduct of the above Census, there shall be an option for self- enumeration from 17th August, 2026 to 31st August, 2026 just before the start of house-to-house population enumeration;
- (iii) The reference date for the Census in the Union territory of Ladakh and snow bound non-synchronous areas of the Union territory of Jammu and Kashmir and the snow-bound non-synchronous areas of the States of Himachal Pradesh and Uttarakhand shall be 00.00 hours of the first day of October, 2026; and

- (iv) The details of snowbound non-synchronous areas of the Union territory of Jammu and Kashmir as well as the snow-bound non-synchronous areas of the States of Himachal Pradesh and Uttarakhand may be accessed by visiting the website- <https://censusindia.gov.in/census.website/data/CGAZ>.

[F. No. 9/8/2025- CD (Cen)]

MRITUNJAY KUMAR NARAYAN, Registrar General of India and Census Commissioner

“No legal responsibility is accepted for the contents of publication of advertisements/publications in this part of The Ladakh Gazette. Persons notifying the advertisements/public notices will remain solely responsible for the legal consequences and also for any other misrepresentation etc.”

P T RUDRA
GOUD

Digitally signed by
P T RUDRA GOUD
Date: 2026.08.24
12:12:37 +05'30'

HIMANSHU
GUPTA

Digitally signed by
HIMANSHU GUPTA
Date: 2026.08.24
11:29:30 +05'30'